

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:723  
ANSWERED ON:29.07.2010  
EMERGENCY LANDING OF AIRCRAFT  
Ahir Shri Hansraj Gangaram

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there has been a considerable rise in the incidents of emergency landing of aircraft due to technical fault and other reasons during the last one year in the country;
- (b) if so, the details of such incidents and the reasons therefor;
- (c) whether the Government has conducted any inquiry into all these incidents;
- (d) if so, the outcome thereof; and
- (e) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): No, Madam.
- (b): Does not arise.
- (c) and (d): All incidents, including Emergency Landings are investigated as per the laid down procedure.
- (e): Safety recommendations emanating from investigation of accidents/incidents are followed up for implementation with the concerned agencies so as to prevent recurrence of similar accidents. To avoid air accidents, various accident prevention programmes have been initiated by Directorate General of Civil Aviation (DGCA), which include safety audits, surveillance inspections, dissemination of safety information, issue of Air Safety Circular/ Civil Aviation Requirements, etc.